

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 07.01.2022(FRIDAY)

CHENNAI BENCH (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH)(Ins) No. 305/2021 IA No. 644/2021	Muraledharan V.N. & 58 Ors V Hindustan Newsprint Ltd & Anr	Sandeep Gopalakrishnan	
2.	Comp App. (AT)(CH) No.51/2021	P. Obul Reddy & 4 Ors V Rayen Steels Pvt Ltd & 17 Ors	A.M. Sridharan	
3.	Comp App (AT)(CH)(Ins) No. 306/2021 IA No. 645/2021	Desos Software development Pvt Ltd V V A Tech Wabag Ltd	Naveen Maheswari	
4.	Comp App. (AT)(CH) No.52/2021	Nisha Shoukath & Anr V Ideaworks Partners & 2 Ors	Tejas S.R.	MV Swaroop Caveator for R1
5.	Comp App (AT)(CH)(Ins) No. 307/2021 IA No. 646/2021	Agarwal Coal Corporation P Ltd V Nizan Energy Pvt Ltd	JMVD Legal	

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
6.	TA No. 69/2021(Comp APP(AT)(Ins) No. 209/2020)	Pativandla Srinivas Babu V Jayasiddhi Ganesh Enterprises P Ltd & anr	Snehil Sonam Gautam Singh Anguru Narayana Rao Jana Narayana Vigneshwaran Change of Vakalat Filed (Consent to be Furnished)	R1 Served on 27/09/2021 Varun Srinivasan R2

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
7.	Comp. App (AT)(CH)(Ins) No. 45/2021	Power Grid corporation of India ltd Vs ASTER Pvt ltd & 3 others WITH	M.S.Paul J Hudson Samuel	JVL Bharathi R1 NVS Associates -R2 Sivakumar -R3 VVSN Raju R4
8.	Comp App (AT)(CH)(Ins) No. 162/2021	Jaguar Overseas Limited V Aster Private Limited & anr	M. Nagadeepak Lokeshwar Reddy Rohan Aloor	JVL Bharathi R1 Sivakumar Suresh R2
9.	Comp App (AT)(CH) (Ins) No. 110/2021 IA No. 204/2021 & 205/2021	Genius Security and Allied Services V Sri Shivdutt Bannanje & another	Ankita Paul	Ananth Merathia R1 Naman Jhabakh-R2
10.	Comp App (AT)(CH)(Ins) No. 260/2021 & (IA No. 556 & 557/2021) and (IA No. 21 & 22/2022	Uniply Industries Ltd V Kishan Chand Suresh Kumar	Akhil Bhansali M. Meera	Pradeep Kumar Mayank Agarwal
11.	Comp App. (AT)(CH)(Ins) No.244/2021	Ramanathan Bhuvaneshwari V Skylark Ithaka Buyers Welfare Association & Anr	RSA Law Consultants	V. Nallasenapathy R1 R2 Served on 25-10-2021
12.	Comp App (AT)(CH)(Ins) No.225/2021	RCC Mix V Shri Shivdutt Bannanje & Anr	Ankita Paul	Anant Merathia (Vakalat Not Filed)

13.	Comp App (AT)(CH)(Ins) No. 259/2021	N. K. Sanitations P Ltd & 2 Ors V Radhakrishnan Dharmarajan RP of Appu Hotels Ltd	S. Sathiyarayanan D. Pavithra	T. Ravichandran
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For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
14.	Comp. App. (AT)(CH)(Ins) No. 197/2021 & IA No. 399/2021, 400/2021 & 488/2021	Artur Vlatimirovich Nikitin & anr V Pegasus Asset Recovery P Ltd	Adeesh Anto Ajesh Kumar S. Sakthivel	Dinkar Singh Ravindra Beleyur

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By the order of Hon'ble Member (J)

(Chennai Bench)

For Assistance,

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